

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.02.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Meghna Mishra	Atul Sharma K Datta-R1 Arveena Sharma-R2
2.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	Manish Jain
3.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	Yugank Goel
4.	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balangadharan & Ors. With	K. Parameshwar	Vinod V Mohan Pulickkal Vinod V.- R9, R10 & R11
5.	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balangadharan & Ors. With	Abid Ali Beeran	Vinod V Mohan Pulickkal Vinod V.- R9, R10 & R11
6.	Comp. App. (AT) No. 129 of 2020	AV Gopalakrishnan & Anr. Vs. K Balangadharan & Ors.	Parvathy Vijayan	Saiby Jose Kidangoor Vinod V.- R9, R10 & R11
7.	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3
8.	Comp. App (AT) No.186-187 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Usha O.K With	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
9.	Comp. App (AT) No.188-189 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. V.D. Viju	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh

		With		
10.	Comp. App (AT) No.190-191 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Ors. Vs. Babu Foustine	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
		With		
11.	Comp. App (AT) No.192-193 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Saramma Mohan	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
		With		
12.	Comp. App (AT) No.194-195 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Alice P.M & Ors.	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
		With		
13.	Comp. App (AT) No.196-197 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Omana T.H	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
		With		
14.	Comp. App (AT) No.198-199 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. K.G. Lekha	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
		With		
15.	Comp. App (AT) No.200-201 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Ramesh O.T	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
		With		
16.	Comp. App. (AT) No. 232 of 2020	Uco Bank Vs. SREI Equipment Finance Ltd & Anr.	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Kumar Anurag Singh-R2

For Hearing

17.	Comp. App. (AT) (Ins) No. 481 of 2020	Albanna Engineering LLC. Vs. Sanghvi Movers Ltd & Ors.	John Mathew	Shiv Kumar Suri-R1 to R4 Nipun Sharma-R6 & R7 Pranoy Harilal-R8 Anand Shankar Jha- R9 Vinod-RP
18.	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	Murali AnanthSivan -R1 Abhijit Atur-R2

19.	Comp. App. (AT) (Ins) No. 709 of 2020	UCO Bank Vs. Deegee Orchards Pvt. Ltd.	ParthaSil	Surjan Singh Shekhawat
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Note: The Court will rise at 12 Noon

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar